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## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

C. PABSSANNIA VENKATESH. Council for Reprosident

## **ORDER**

Counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 and counsel for R4 present and filed counter and served a copy of the same to the other side. Counsel for petitioner sought time for filing rejoinder and stated that CA 16/2017 is filed for impleading necessary parties as respondents. Counsel is directed to submit the proper addresses of the respondents in the CA by the next date of hearing. Put up on 7/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)